



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST]

[FOR FRIDAY THE 25TH DAY OF OCTOBER, 2024]

[AT 10:30 AM]

BEFORE

**HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE MANISH CHOUDHURY**

[COURT NO: 1]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE KOHIMA BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT THE PRINCIPAL SEAT**

**THE HON'BLE DIVISION BENCH-I AND THE SINGLE BENCH
OF HON'BLE MR. JUSTICE MANISH CHOUDHURY WILL SIT
AFTER RISING OF THIS BENCH]**

PRONOUNCEMENT OF JUDGEMENT/ ORDER

1. PIL/2/2024	SHRI. VITOLU SEMA AND ANR VERSUS THE STATE OF NAGALAND AND 7 ORS	T. B. JAMIR PETER SERTO I JAMIR TERCHILA JAMIR KILEM JAMIR	CGSC GOVT ADV NL TAKA MASA, SR. ADV (R-8) ARENLONG TIAKUMLA SENTILONG SORENI MOZHUI
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,25th October 2024]

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BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
THE CHIEF JUSTICE AND HONOURABLE MR. JUSTICE
MANISH CHOUDHURY]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- FOR FRESH ADMISSION WITH STAY/BAIL -

38	WA/365/2024 B/O, CAVT./910/2024, CAVT./913/2024, CAVT./915/2024, CAVT./916/2024, CAVT./997/2024, CAVT./1005/2024, CAVT./1010/2024, CAVT./1011/2024, CAVT./1012/2024, CAVT./1016/2024, CAVT./1017/2024, CAVT./1018/2024, CAVT./1024/2024	SELF DEPENDENT MOTOR DRIVER UNION AND 12 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. S SAHU MD S HOQUE	GA, ASSAM MR. M K DAS DY.S.G.I. FOR CAVEATOR
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LEAVE NOTE OF ADVOCATES FOR 25/10/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
64	WP(C)/5077/2024 FIXED	NADIYA TABASSUM Versus THE STATE OF ASSAM AND 9 ORS	MR. M K DAS MS. B CHETRY S J DUTTA	SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH
WITH				
65	WP(C)/4793/2024	DRISHTI BORA Versus THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MS. B SOREN MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY MS S JAIN	SC, HEALTH
WITH				
66	WP(C)/5152/2024	RUHUL AMIN LASKAR Versus THE STATE OF ASSAM AND 7 ORS	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA S J DUTTA	SC, Social Justice SC, HEALTH
WITH				
67	WP(C)/5158/2024	SADIA TASHNIMA AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	SC, Social Justice SC, HEALTH
WITH				
68	WP(C)/5159/2024	SUHENA NASRIN Versus THE STATE OF ASSAM AND 8 ORS	MR. M K DAS MS. B CHETRY S J DUTTA	SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH
WITH				
69	WP(C)/5161/2024	AFSANA BEGUM Versus THE STATE OF ASSAM AND 8 ORS	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	SC, Social Justice SC, HEALTH
WITH				
70	WP(C)/5162/2024	ALIA KHANAM Versus THE STATE OF ASSAM AND 8 ORS	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	SC, Social Justice SC, HEALTH

71	WITH WP(C)/5173/2024	AMIT GUPTA Versus THE STATE OF ASSAM AND 6 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR J SINGH MS M ZOMUANPUII MR P DOLEY	SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH
72	WP(C)/5320/2024 FIXED	KRITIKA KOIRI Versus THE STATE OF ASSAM AND 8 ORS	R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, WPT AND BC SC, HEALTH
73	WP(C)/5492/2024 B/O	HITESH BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR. D P BORAH MR U GHOSH	SC, SEC. EDU.
ADMISSION				
74	WP(C)/5274/2024 FIXED	AMINUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM AND ANR	M ALAMGEER MR. A H M R CHOUDHURY	SC, HEALTH
ORDERS				
75	I.A.(Civil)/3255/2024 CONNECTED WITH ITEM NO. 62 OF THE DAILY CAUSE LIST in WP(C)/4769/2024	KANSHAI MUSHAHARY AND 15 ORS Versus THE STATE OF ASSAM AND 512 ORS	MR A K BHUYAN	SC, BTC

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
58	Bail Appln./3152/2024 FIXED.	HEMEN RAVA Versus THE STATE OF ASSAM	MR. A M BORA MRS. A GAYAN MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM SC, CBI
59	Bail Appln./3173/2024 FIXED.	BICKY MAZUMDAR Versus THE STATE OF ASSAM	MR. P K GOGOI MR J P KACHARI	PP, ASSAM SC, C B I
60	Bail Appln./3214/2024 FIXED.	SRI ABHIJIT CHANDA, Versus THE STATE OF ASSAM	MR. S P CHOUDHURY MS. M BORA	PP, ASSAM SC, C B I
MOTION				
61	AB/2818/2024 B/O	MOHIR UDDIN ALI AND ANR. Versus THE STATE OF ASSAM	MR S H MAHMUD MR. R ISLAM MR S ISLAM	PP, ASSAM
BAIL HEARING (BA)				
62	Bail Appln./948/2024 WITH SCANNED COPY OF CASE RECORD. FIXED.	CHANDRA JOY JAMATIA Versus THE UNION OF INDIA	MR. M AHMED MD I H LASKAR	SC, DRI
63	Bail Appln./2396/2024 WITH SCANNED COPY OF CASE RECORD. FIXED.	SATYA DAS Versus THE STATE OF ASSAM AND ANR	MR. A PAUL	MS P DAS (AMICUS CURIAE, R-2) PP, ASSAM
64	Bail Appln./2818/2024 FIXED.	SAPNANIL DAS Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR M HALOI, SC, CBI PP, ASSAM
65	Bail Appln./2933/2024 FIXED.	JAHANGIR ALOM Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
66	WITH Bail Appln./2890/2024	JAHAR ALI AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
67	Bail Appln./2960/2024 FIXED.	TARANGA CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND ANR	MR. U DUTTA B DUTTA	PP, ASSAM

68 **WITH**
[Bail Appln./2832/2024](#)

JYOTIRMOY PATHAK
Versus
THE STATE OF ASSAM

MR. A CHAUDHURY
MR. P K DAS
MR. D BORA
MR. N MAHAJAN

MS. D GHOSH(R-2)
MS N DEKA(R-2)
MS H BETALA(R-2)
MS A HUSSAIN(R-2)
MR I CHAKMA(R-2)
MR. S. K. CHAKMA(R-2)
MR A.K. HAJONG (R-2)
PP, ASSAM

BAIL HEARING

69 [AB/1644/2024](#)
FIXED.

RAJESH KALITA
Versus
THE STATE OF ASSAM

M. HOSSAIN
MS. A SULTANA

PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
40	WP(C)/5322/2023 B/O	DD FISH MARKET AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR G KHANDELIA MR. K DEKA MR R PAUL	GA, ASSAM SC, GDD SC, GMC
MOTION				
41	WP(C)/5324/2024 FIXED	RATUL CHANDRA ROY Versus THE STATE OF ASSAM AND 8 ORS	MR. R SEKHAR MR. B D CHOWDHURY B SONOWAL	GA, ASSAM
42	WP(C)/5500/2024 B/O	M/S PURBANCHAL SYNERGIES PVT LTD Versus THE STATE OF ASSAM AND 2 ORS	MR D K DAS MR. P K GARODIA MR H BETALA MR D SARMA	GA, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
62	WP(C)/5381/2024 FIXED	PUSHKAL GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR H K DAS MS D MAHANTA MR N K SARMA	GA, ASSAM
63	WP(C)/5467/2024 B/O	SUMITA BAGLARY Versus THE UNION OF INDIA AND 10 ORS	MR. N K MURRY MS P TOKBIPI S DEB MS S.DAS P HAJONG	GA, ASSAM DY.S.G.I. SC, K A A C
64	WP(C)/5494/2024 B/O	KAKRUNG RONGPIPI Versus THE STATE OF ASSAM AND 10 ORS	MR. N K MURRY MS P TOKBIPI MS S.DAS P HAJONG	GA, ASSAM SC, AG SC, P H E SC, K A A C SC, FINANCE DEPTT.
ADMISSION				
65	WP(C)/4817/2024 FIXED	JONAKI DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. N N B CHOUDHURY MR. A A BARMAN	GA, ASSAM MR. T C CHUTIA MR P NAYAK MR D K ROY (R-4) MS. J BATHARISA(R-4)

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THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,25th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 7

[DIVISION BENCH-II

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
21	WP(C)/6761/2018 FIXED, WITH LCR	HASEN ALI Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
22	WP(C)/7749/2018 FIXED, WITH LCR	DULAL RAY Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
23	WP(C)/5325/2024 B/O	JAHURA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MRS S RAHANA MR H R A CHOUDHURY MR. A M AHMED B DAS P. GHOSH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
24	WP(C)/5398/2024 FIXED	SUFIYA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	WITH I.A.(Civil)/3241/2024 in WP(C)/5398/2024	SUFIYA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
25	WP(C)/5457/2024 B/O	SAHERA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M I HUSSAIN MS. P AHMED N. UDDIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
26	WP(C)/5499/2024 B/O	ALTAF HUSSAIN MAZUMDER Versus THE UNION OF INDIA AND 5 ORS	MR. K A MAZUMDER MR A HAI S A ISLAM	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

ORDERS

27 [I.A.\(Civil\)/2673/2024](#)
B/O, WITH LCR
in WP(C)/8912/2019

SOLEMAN ALI
Versus
THE UNION OF INDIA AND 9 ORS

MR. M U MONDAL
MS. N NASRIN
MD. I H KHAN

SC, NRC (R5)
DY.S.G.I.
SC, F.T (R3,4,6TO10)
SC, ELECTION
COMMISSION. (R2)

WITH
[WP\(C\)/8912/2019](#)

SOLEMAN ALI
Versus
THE UNION OF INDIA AND 9 ORS.

MR. M U MONDAL
MS. N NASRIN
MD. I H KHAN

SC, NRC (R5)
SC, ELECTION
COMMISSION. (R2)
SC, F.T (R3,4,6TO10)

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LEAVE NOTE OF ADVOCATES FOR 25/10/2024

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[For Friday,25th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 2:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/544/2024 B/O	SITHI SUKLABAIDYA @ SITHI RANI SUKLABAIDYA Versus NISARG HIVARE AND ANR	MR. M DUTTA MS S DEV	
2	Cont.Cas(C)/547/2024 B/O	TAPAN BARMAN AND 6 ORS. Versus NARAYAN KONWAR AND ANR	MR D C NATH MR. M MONDAL	
3	Cont.Cas(C)/550/2024 B/O	PRITAM CHAKRABORTY Versus SMTI SURANJANA SENAPATI AND 2 ORS.	MR. I ALAM MR. T SK MR. RASHIDUL ISLAM	
4	Cont.Cas(C)/551/2024 B/O	KISHOR KUMAR NATH Versus NARAYAN KONWAR	MR S BORTHAKUR MR D C NATH MR. M MONDAL	
5	Cont.Cas(C)/553/2024 B/O	JAYANTA DAS Versus NARAYAN KONWAR	MR S BORTHAKUR MR D C NATH MR. M MONDAL	
6	WP(C)/5418/2024 B/O	MD. ABDUL HANNAN Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	SC, HIGHER EDU
7	WP(C)/5429/2024 B/O	ILIACH ALI AND 12 ORS. Versus THE UNION OF INDIA AND 19 ORS	MR. M A I HUSSAIN N ISLAM MR. S. ALOM	SC, SSUHS DY.S.G.I. SC, HEALTH
8	WP(C)/5433/2024 B/O	ROFIKUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA, SR. ADV MR. A HUSSAIN MS M NIROLA MR. S A AHMED	SC, HIGHER EDU
9	WP(C)/5435/2024 B/O	SABIR RAHMAN AND 24 ORS. Versus THE UNION OF INDIA AND 15 ORS	MR. M A I HUSSAIN N ISLAM MR. S. ALOM	SC, SSUHS DY.S.G.I. SC, HEALTH
10	WP(C)/5438/2024 B/O	RATAN MAZUMDER Versus THE STATE OF ASSAM AND 2 ORS	MD. B HUSSAIN MR A H TOUFIQ	GA, ASSAM SC, SEC. EDU.
ORDERS				
11	I.A.(Civil)/2885/2019 B/O, WITH WP(C)/4828/2013 (D/O) in WP(C)/4617/2019	HADAYA BEGUM Versus RUNUMA BEGUM AND 3 ORS	MR H I CHOUDHURY MS. S K NARGIS MS. N DAS MS. A MESEN F RAHMAN MR. B HAZARIKA	GA, ASSAM MR. B C CHOUDHURY

WITH
[WP\(C\)/4617/2019](#)

RUNUMA BEGAM
Versus
THE STATE OF ASSAM AND 3 ORS.

MR. B C CHOUDHURY
GA, ASSAM

12 WITH
[Review.Pet./41/2020](#)

THE DIRECTOR OF SOCIAL WELFARE,
ASSAM
Versus
HADAYA BEGUM

MR G PEGU
JR. GA, ASSAM

MS. S K NARGIS
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 25/10/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 10

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
18	Crl.A./456/2019 AT 10:30 AM	SRI SWAPAN DEB Versus THE STATE OF ASSAM AND ANR	MS. M BARMAN MR. M ISLAM	PP, ASSAM
19	Mat.App./21/2021 AT 10:30 AM	XXXXXXX Versus XXXXXXX	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MR M SAHEWALLA MS. S. TODI	MR S DIFUSA MR N RAY
ADMISSION				
20	Crl.A./343/2024 B/O	BABUL ALI @ BABUL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR S BORTHAKUR MR SAURADEEP DEY SADDAM HUSSAIN	PP, ASSAM
	WITH I.A.(Crl.)/991/2024 in Crl.A./343/2024	BABUL ALI @ BABUL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR S BORTHAKUR MR SAURADEEP DEY SADDAM HUSSAIN	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
53	WP(C)/4500/2021 FIXED	KHOKHAN DEY Versus THE UNION OF INDIA AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, NF RLY
	WITH I.A.(Civil)/1815/2022 in WP(C)/4500/2021	KHOKHAN DEY Versus THE UNION OF INDIA AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR B SARMAH
54	WP(C)/4506/2021	SANJU DUTTA Versus THE UNION OF INDIA AND 5 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, NF RLY
	WITH I.A.(Civil)/1813/2022 in WP(C)/4506/2021	SANJU DUTTA Versus THE UNION OF INDIA AND 5 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. B SARMA
55	WP(C)/481/2024 FIXED	M/S MAHAVIR SAW AND VENEER MILL AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	GA, ASSAM SC, REVENUE
56	WP(C)/1393/2024 FIXED	ANJU PRASAD Versus THE GAUHATI HIGH COURT AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ	SC, GHC
57	WP(C)/4396/2024 FIXED	KRISHNA KUMARI DAS Versus THE STATE OF ASSAM AND 3 ORS	MR B M DEKA MS D MAHANTA MR R.AHMED	SC, ASLSA GA, ASSAM GA, ASSAM
BAIL HEARING (BA)				
58	Bail Appln./1564/2024 FIXED, WITH SCANNED COPY OF CASE RECORD	CHANDRA VIR Versus NARCOTICS CONTROL BUREAU	MR. N ANAND MR H ALI MR D PEGU MR. R KONWAR	SC, NCB
59	Bail Appln./1868/2024 FIXED, WITH SCANNED COPY OF CASE RECORD	RAJEEV UPADHAY @ RAJEEV UPADHAYAY Versus NARCOTICS CONTROL BUREAU	MR. N ANAND MR H ALI MR D PEGU MR. R KONWAR	SC, NCB

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27)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
28)	MRS. B SARKAR	28-10-2024	To	10-11-2024
29)	MR. T ROY	28-10-2024	To	10-11-2024
30)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024
31)	MR S BORTHAKUR	25-10-2024	To	25-10-2024
32)	MRS. R S DEURI	25-10-2024	To	30-10-2024
33)	MR. A R BHUYAN	25-10-2024	To	08-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,25th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
50	Bail Appln./3174/2024 B/O	MOHIDUL ZAMAN Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
51	Bail Appln./3278/2024 B/O	ASHIK RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR A BASUMATARY	PP, ASSAM
BAIL HEARING (BA)				
52	Bail Appln./2570/2024 B/O	MD. MUZIM HUSSAIN Versus STATE OF ASSAM	MR. K K DEKA MS D RABHA	PP, ASSAM
53	Bail Appln./3033/2024 FIXED.	RITU MONI BEGUM AND ANR Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. M MONDAL	PP, ASSAM
54	WITH Bail Appln./3046/2024	MAFIJ UDDIN Versus THE STATE OF ASSAM	MD. S Z B AKLAS	PP, ASSAM
55	Bail Appln./3071/2024 B/O	BABUL ALI @ SARU ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 25/10/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
34	CRP(IO)/429/2024 B/O	ALHAJ TOYAB ULLAH ALI AND 3 ORS. Versus MD. MUKHTER SHEIKH AND 5 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	GA, ASSAM
ORDERS				
35	CRP(IO)/433/2024 B/O	DIPAK PAUL @ MINTU PAUL Versus PUSPA RANI PAUL AND 3 ORS.	MR. P P BARUAH MR. D GOSWAMI MS. P MEDHI	

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
44	AB/2259/2024 B/O	ANSARUL HOQUE Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
ADMISSION				
45	Crl.A./344/2024 B/O	SUMAN BORO Versus THE STATE OF ASSAM AND ANR	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
	WITH I.A.(Crl.)/992/2024 in Crl.A./344/2024	SUMAN BORO Versus THE STATE OF ASSAM AND ANR	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
BAIL HEARING (BA)				
46	Bail Appln./1932/2024 WITH SCANNED COPY OF CASE RECORD. FIXED.	JHON PATIR Versus THE STATE OF ASSAM	MR. B PHUKAN MR. P K GOGOI	PP, ASSAM
47	WITH Bail Appln./1926/2024	PREM GOGOI Versus THE STATE OF ASSAM	MR. R SEKHAR A BORMAN	PP, ASSAM
48	Bail Appln./2276/2024 WITH SCANNED COPY OF CD. FIXED.	ABDUL MANNAN SARKAR Versus THE STATE OF ASSAM AND ANR	MD. S ALOM MR. M S ALAM	MS. K PHUKAN (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
49	Bail Appln./2427/2024 IN BA/2032/2024 (D/O). FIXED.	HARICHARAN BISWAS Versus UNION OF INDIA	MR. M BISWAS A GHOSAL S K DAS	SC, NCB
50	Bail Appln./2488/2024 B/O	MD. SAHANUR ALAM Versus THE STATE OF ASSAM AND ANR	MR M HOQUE MS J BEGUM	PP, ASSAM
51	Bail Appln./2774/2024 CONNECTED WITH ITEM NO 22 IN THE DAILY CAUSE LIST.	SULTAN ALI Versus THE STATE OF ASSAM	MS. A HUSSAIN MS M KURMI MR R ISLAM S PAUL	PP, ASSAM
52	Bail Appln./2835/2024 WITH SCANNED COPY OF CASE RECORD. FIXED.	ASHROF ALI @ KHUN Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	PP, ASSAM

BAIL HEARING

53	AB/2731/2024 FIXED.	PRASANJIT MAHATO Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM
54	WITH AB/2421/2024	RONY DAS Versus STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/10/2024

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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
42	Tr.P.(CrI.)/44/2024 B/O	RAJA KUMAR NATH AND 2 ORS Versus PAPORI DAS NATH	MR B P BORAH MR P J DUTTA MR H MAZUMDER	
BAIL HEARING (BA)				
43	Bail Appln./2881/2024 WITH SCANNED COPY OF RECORD. FIXED	SAJAN AHMED BORBHUIYA Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
44	Bail Appln./3026/2024 WITH SCANNED COPY OF CASE RECORD. FIXED	BABUL BISWAS Versus STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
45	Bail Appln./3119/2024 FIXED	MD. MUSARAF Versus STATE OF ASSAM	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 25/10/2024

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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST]

[FOR FRIDAY THE 25TH DAY OF OCTOBER, 2024]

[AT 10:30 AM]

**BEFORE
HON'BLE MR. JUSTICE KARDAK ETE**

[COURT NO: 23]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT THE PRINCIPAL SEAT, AT 10:30 AM]**

JUDGEMENT

1. RFA/1/2016
(WITH RECORDS
AND PAPERBOOK)

KALIRAM REGON
VERSUS
SMTI ANIMA TAYANG AND
ANR.

T.T. TARA
JUNGAM JINI
GAMKEN BAM
TERJI KAMCHI
KHODA APA
MR. S TAYE
B. BARUAH

TONY PERTIN
DICKY PANGING
DUGE SOKI
KAMAL SAXENA
VIJAY JAMOH
D. TAMUK
ELINA PERME
H.K. JAMOH
MINGKONG PERTIN
RINCHIN LEDO THUNGON
1 U BORI
M DOJI
K PERME
M TAMUT
M GIBI
H KADU

WITH

IA/16/2016
IN RFA/1/2016

SRI KALIRAM REGON
VERSUS
SMTI. ANIMA TAYANG

MR. S TAYE
B. BARUAH



THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-I AND CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
54	MACApp./620/2018 WITH LCR, B/O	MISS SASWATI DAS Versus DR. PRANKRISHNA DAS AND ANR	MR. N ALAM MR. S ISLAM MR A HAWARI	MR. K K BHATTA (R-2) MS JONA TALUKDAR (R-2) MS R DEVI (R-2)
55	MACApp./114/2022 WITH LCR, B/O	SMTI. KAMAKHYA SARKAR Versus SRI SUNIL BORO AND 2 ORS.	MR A HUSSAIN MR. A T SARKAR	MS JONA TALUKDAR (r-3) MS R DEVI (r-3)
56	MACApp./264/2023 B/O	SRI RAJU URANG AND ANR Versus UNITED INDIA INSURANCE CO. LTD	MR N C KALITA MS D N RABHA S I AKAND	MS R D MAZUMDAR chitralekha Mozumdar
57	MFA/44/2024 WITH LCR, B/O	MAHESH ENTERPRISE PVT. LTD. Versus UNION OF INDIA AND 3 ORS.	MR. K P MAHESWARI M. KALITA DIVYANSH RATHI	MRS. R DEVI DY.S.G.I.
58	CRP(IO)/374/2024 FIXED	RAMA DEVI HIMATSINGKA AND ANR Versus PAWAN KUMAR HIMATSINGKA AND 3 ORS	MR G N SAHEWALLA MR M SAHEWALLA MR H K SARMA MS G DUGAR MS K BHATTACHARYYA	
	WITH I.A.(Civil)/3264/2024 in CRP(IO)/374/2024	RAMA DEVI HIMATSINGKA AND ANR Versus PAWAN KUMAR HIMATSINGKA AND 3 ORS	MR G N SAHEWALLA MR M SAHEWALLA MR H K SARMA MS G DUGAR MS K BHATTACHARYYA	
59	I.A.(Civil)/577/2024 FIXED in MACApp./425/2023	NILAMONI DEKA Versus NATIONAL INSURANCE COMPANY LIMITED	MR D MONDAL	MRS. S ROY
	WITH MACApp./425/2023	NATIONAL INSURANCE COMPANY LIMITED Versus NILAMONI DEKA AND 2 ORS.	MRS. S ROY	MR J K PARAJULI (R-2,3) MR. S K CHAKRABORTY (R-2,3) MR D MONDAL (R1)
	WITH I.A.(Civil)/3472/2023 in MACApp./425/2023	NATIONAL INSURANCE COMPANY LIMITED Versus NILAMONI DEKA AND 2 ORS.	MRS. S ROY	

60	I.A.(Civil)/2951/2024 FIXED, IN WP(C)/2516/2023 (D/O) in WP(C)/2516/2023	UNION OF INDIA AND 2 ORS. Versus JC-2900502L SUBEDAR/GD (GENERAL DUTY) RABI CHARAN DEB BARMA	MS. B SARMA	MR. V KUMAR
HEARING				
61	WP(C)/3299/2020 PART-HEARD, FIXED, AT 2:00 PM	DUL MALLA BUZAR BARUAH Versus THE STATE OF ASSAM AND 6 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC SC, P W D SC, PERSONNEL DEPT.
WITH				
	I.A.(Civil)/147/2021 in WP(C)/3299/2020	DUL MALLA BUZAR BARUAH Versus THE STATE OF ASSAM AND 6 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC
WITH				
	I.A.(Civil)/2373/2022 in WP(C)/3299/2020	DUL MALLA BUZAR BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	GA, ASSAM SC, APSC SC, PWD
62	WP(C)/3317/2020	MAHANTA GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC SC, P W D SC, PERSONNEL DEPT.
WITH				
	I.A.(Civil)/160/2021 in WP(C)/3317/2020	MAHANTA GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC

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LEAVE NOTE OF ADVOCATES FOR 25/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
5)	MR. A K JAIN	08-10-2024	To	10-11-2024
6)	MD. H BHUYAN	11-10-2024	To	02-11-2024
7)	MR. P SARMA	04-10-2024	To	16-11-2024
8)	MR. O P BHATI	04-10-2024	To	16-11-2024
9)	R C SANCHATI	21-10-2024	To	26-10-2024
10)	MS. K YADAV	21-10-2024	To	10-12-2024
11)	MR. R L YADAV	21-10-2024	To	10-12-2024
12)	MRS A SAIKIA	09-10-2024	To	27-10-2024
13)	MS N SAIKIA	21-10-2024	To	30-10-2024
14)	MR H MAURYA	21-10-2024	To	20-11-2024
15)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
16)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
17)	MR. N J GOGOI	22-10-2024	To	08-11-2024
18)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
19)	MR D K MISHRA	22-10-2024	To	30-10-2024
20)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
21)	MR A K DAS	22-10-2024	To	26-10-2024
22)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
23)	MR P C DEY	24-10-2024	To	25-10-2024
24)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
25)	MR. L C DEY	24-10-2024	To	29-10-2024
26)	MR. B BARMAN	22-10-2024	To	30-10-2024
27)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
28)	MRS. B SARKAR	28-10-2024	To	10-11-2024

29)	MR. T ROY	28-10-2024	To	10-11-2024
30)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024
31)	MR S BORTHAKUR	25-10-2024	To	25-10-2024
32)	MRS. R S DEURI	25-10-2024	To	30-10-2024
33)	MR. A R BHUYAN	25-10-2024	To	08-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,25th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
56	WP(C)/5895/2022 FIXED, FOR DISMISSAL	M/S COXTON PRINTERS INDIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI	MR. S CHAMARIA (r-3,4) MS. S BORA (R-1 & 2) MR. M MAHANTA (R-3 TO 5) MR A N SARMAH (r-3,4) MR M M ZAMAN (r-3,4) SC, INDUSTRIES AND COMMERCE
57	WP(C)/3225/2023 FIXED, FOR DISMISSAL	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	SC, PWD ROAD MR. A K DUTTA (r-4,5) DY.S.G.I.
58	WP(C)/4908/2023 FIXED, FOR DISMISSAL	ABIRAN NESSA Versus THE STATE OF ASSAM AND 3 ORS.	MR. M AHMED MD I H LASKAR	GA, ASSAM SC, FINANCE SC, REVENUE

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32)	MRS. R S DEURI	25-10-2024	To	30-10-2024
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